

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/51 /2013

Date : 26.04.2013

I

On account of administrative exigencies, the following transfers/ posting of the Judicial Officers in the Civil Judge Cadre, are made with immediate effect as under :-

S. No.	Name of Officer SARVA SHRI/MS./SMT	From	To	Vice SARVA SHRI/MS. /SMT.
1.	Sonali Prashant Sharma	ACJ(JD)-JM, Sawaimadhopur	CJ(JD)-JM, Pratapgarh	Rakesh Ramawat
2.	Manoj Kumar Goyal	ACJ(JD)-JM No.5 (North), Kota	CJ(JD)-JM, Sawaimadhopur	Prashant Sharma
3.	Shweta Sharma-I	CJ(JD)-JM (South), Kota	ACJ(JD)-JM, Sawaimadhopur	Sonali Prashant Sharma
4.	Rajpal Singh	ACJ(JD)-MM No.29, Jaipur Metropolitan	CJ(JD)-JM, Gangapurcity	Vacant
5.	Ravibala Singh	ACJ(JD)-MM No.5, Jaipur Metropolitan	ACJ(JD)-JM No.1, Gangapurcity	Vacant
6.	Rajni Brijesh	CJ(JD)-JM, Roopwas	CJ(JD)-JM (South), Kota	Shweta Sharma-I
7.	Bhanu Kumar	Spl.JM (Mobile) No.2, Jaipur District	CJ(JD)-JM, Sardarshahar (Churu)	Ajay Kumar
8.	Narendra Kumar	CJ(JD)-JM, Gogunda (Udaipur)	Spl.JM (Mobile) No.2, Jaipur District	Bhanu Kumar
9.	Arif Mohd. Khan Chayal	ACJ(JD)-MM No.3, Jodhpur Metropolitan	CJ(JD)-JM, Kanwas (Kota)	Vacant
10.	Vinod Kumar Gupta	CJ(JD)-JM, Khanpur (Jhalawar)	CJ(JD)-JM, Ghatol (Banswara)	Vacant
11.	Kuntal Jain	CJ(JD)-JM, Kishangarh (Ajmer)	ACJ(JD)-JM No.2 (South), Kota	Renu Srivastava
12.	Renu Srivastava	ACJ(JD)-JM No.2 (South), Kota	ACJ(JD)-JM No.1, Alwar	Pawan Kumar Agarwal
13.	Pankaj Bansal	CJ(JD)-JM, Ramgarh (Alwar)	ACJ(JD)-MM No.10, Jaipur Metropolitan	Ravikant Jindal
14.	Pawan Kumar Agarwal	CJ(JD)-JM No.1, Alwar	ACJ(JD)-MM No.3, Jodhpur Metropolitan	Arif Mohd. Khan Chayal
15.	Ganpat Lal Vishnoi	ACJ(JD)-Metropolitan Mobile Magistrate, Jodhpur Metropolitan	CJ(JD)-JM, Gogunda (Udaipur)	Narendra Kumar
16.	Nihal Chand	CJ(JD)-JM, Nokha (Bikaner)	ACJ(JD)-MM No.18, Jaipur Metropolitan	Devendra Singh Bhati
17.	Rakesh Goyal	ACJ(JD)-JM No.2, Bharatpur	CJ(JD)-JM, Tijara (Alwar)	Rajendra Sahu
18.	Sandeep Anand	ACJ(JD)-MM No.28, Jaipur Metropolitan	CJ(JD)-JM, Nokha (Bikaner)	Nihal Chand
19.	Shailesh Jaria	CJ(JD)-JM, Pipar (Jodhpur Distt.)	CJ(JD)-JM (East), Ajmer	Vacant
20.	Bharat Bhushan Sharma	ACJ(JD)-JM No.2, Alwar	CJ(JD)-JM, Roopwas (Bharatpur)	Rajni Brijesh
21.	Sanjay Meena	CJ(JD)-JM, Rawatbhata	ACJ(JD)-MM No.28, Jaipur	Sandeep Anand

(Signature)
26.4.13

			Metropolitan	
22.	Devendra Singh Bhati	ACJ(JD)-MM No.18, Jaipur Metropolitan	ACJ(JD)-MM No.27, Jaipur Metropolitan	Purshottam Lal Saini
23.	Rajendra Sahu	CJ(JD)-JM, Tijara(Alwar)	CJ(JD)-JM, Chomahala (Jhalawar)	Vacant
24.	Pooran Singh	CJ(JD)-JM, Nawa (Merta)	CJ(JD)-JM, Dudu (Jaipur District)	J.P. Meena
25.	Purshottam Saini	ACJ(JD)-MM No.27, Jaipur Metropolitan	CJ(JD)-JM, Shahpura (Bhilwara)	Vacant
26.	Rakesh Ramawat	CJ(JD)-JM, Pratapgarh	ACJ(JD)-MM No.20, Jaipur Metropolitan	Vacant
27.	Ankit Raman	CJ(JD)-JM, Niwai (Tonk)	CJ(JD)-JM, Sarwar (Ajmer)	Rajendra Banshiwal

Note:

1. The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. The officer transferred on his own request shall not be entitled to claim transfer allowance and joining time.
3. In case successor takes over charge before issuance of posting order of the officer concerned, the later shall await his posting order at the same Headquarter.

BY ORDER,


26.4.13
REGISTRAR GENERAL

No.Estt.B2(v)1/2013/5750

Date : 26.04.2013

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/PO. all tribunals.
12. Concerned Officers/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./
Building Cell


26.4.13
REGISTRAR GENERAL